

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 01/252/2017
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE COMPANY: M/s. International Security Printers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252 or 560 (6)

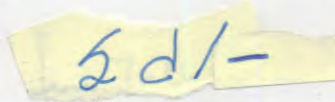
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajiv Dewan, Advocate for petitioner.
Mr. Sanjay Bose, Deputy Registrar, RoC

ORDER

Mr. Sanjay Bose, Deputy RoC has put in appearance on behalf of the respondent. A copy of the petition has been handed over to him. Let reply be filed within two weeks from today with an advance copy to the counsel opposite.

To come up for final arguments on 22.03.2017.


(Ina Malhotra)
Member Judicial